

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-77/2006/110/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Kanchan Newar,
Addl. District & Sessions Judge, FTC,
cum i/c District & Sessions Judge
Nagaon.

Dated Guwahati the 12th February, 2021.

Sub: **Casual leave with station leave permission.**

Ref:- No. ADSJ/FTC/N/308 dtd. 10.02.2021

Madam,

With reference to the above, I am directed to inform you that you have been granted casual leave on 15.02.2021 along with station leave permission from the evening of 12.02.2021 till the morning of 17.02.2021. Further, the Addl. District & Sessions Judge No. 1, Nagaon and in his absence the next senior most Judicial officer at the station will remain in charge of your Court and office during your absence on leave.

Yours faithfully,


sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-77/2006/1102/A dated 12.2.2021

Copy forwarded for information to:

1. The Project Manager, Gauhati High Court.


JT.REGISTRAR (VIGILANCE)
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